

LOANS FOR THE DAMODAR VALLEY PROJECT

*431. **Shri K. K. Basu:** Will the Minister of Finance be pleased to state:

(a) the total loans granted so far by the International Bank for Reconstruction and Development for the Damodar Valley Project;

(b) whether a loan has been granted recently;

(c) if so, the amount and purpose of the loan;

(d) the terms of the loan; and

(e) whether the whole of the first loan has been spent and if so, in what manner?

The Minister of Finance (Shri C. D. Deshmukh): (a) \$ 38.00 million.

(b) Yes, Sir.

(c) The amount of the recent Damodar Valley Corporation loan is \$ 19.5 million and has been obtained for financing the foreign exchange costs of the remaining projects of the first phase of the Damodar Valley Corporation.

(d) The loan is for a period of 25 years and carries an interest rate of 4½ per cent. per annum.

(e) Out of the first D.V.C. loan of \$ 18.5 million, \$ 13.19 million have so far been drawn and the amount has been spent on the purchase of electrical equipment from the U.S.A. for the Bokaro-Konar Project.

REHABILITATION OF DISPLACED PERSONS

*432. **Shri Barman:** (a) Will the Minister of Rehabilitation be pleased to state what is the number of displaced persons who came over to the District of Cooch Behar in West Bengal just before the introduction of passport system?

(b) Has any money been allotted as yet for the rehabilitation of such displaced persons and if not, why?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

DEVELOPMENT OF TRIBAL AREAS OF MANIPUR

*433. **Shri Rishang Keishing:** Will the Minister of Home Affairs be

pleased to state:

(a) what amount was granted by the Government of India to the Government of Manipur for the development of the tribal areas of Manipur during the financial year 1952-53;

(b) what the various schemes of development submitted by the Government of Manipur are and how far those schemes have been carried out; and

(c) whether the Government of Manipur ever invited public opinion at the time of making the schemes?

The Deputy Minister of Home Affairs (Shri Datar): (a) No areas have specifically been declared as Tribal areas in Part 'C' States. The Government of Manipur have, however, been authorised to incur expenditure not exceeding Rs. 6 lakhs during the financial year 1952-53 on the schemes for the promotion of the welfare of the tribal population in the State.

(b) A statement showing the various schemes approved by the Government of India is laid on the Table of the House. [See Appendix III, annexure No. 38]. Progress reports in respect of these schemes have not yet been received.

(c) The information has been called for and will be laid on the Table of the House.

GEOLOGICAL SURVEY OF KANGRA AND OTHER AREAS

*434. **Shri Hem Raj:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the geological survey of the Kangra District, Kulu Valley and Himachal Pradesh has been completed; and

(b) if so, what minerals have been discovered so far in these areas?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b) A statement giving the information required is laid on the Table of the House. [See Appendix III, annexure No. 39]

LOAN DUE TO PAKISTAN

*435. **Shri Krishna Chandra:** Will the Minister of Finance be pleased to state:

(a) the total amount of loan that India has to pay to Pakistan;